

9th February 1964, was grounded at Madras, due to failure of nose wheel axle bearing.

(c) The aircraft was made serviceable on 14th February, 1964, after receipt of the required spares from France.

Installation of Radio Sets in Trains

805. { Dr. P. Srinivasan:
Shri Paramasivan:

Will the Minister of Railways be pleased to state whether there is any proposal to instal radio sets in long journey trains to relieve monotony of the journey?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): Relay of A.I.R. news and music was introduced with effect from 2nd April, 1960, on an experimental basis, in the air-conditioned coaches of one of the rakes of Air Conditioned Express trains, equipped with Public Address System and running between Howrah-New Delhi-Madras.

The question of extending the facility of A.I.R. news and music in other air-conditioned express trains was considered and it has been decided not to extend the facility further, for the present.

Trains from Delhi to Madras

806. { Dr. P. Srinivasan:
Shri Paramasivan:
Shri P. Venkatasubbalah:

Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to run additional trains from Delhi to Madras and *vice versa* to relieve congestion; and

(b) if so, the details, thereof?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) and (b). To meet the requirements of passenger traffic on the Grand

Trunk route it is proposed to run an additional express train twice a week between Madras and New Delhi from April, 1964 to the timings of the biweekly air-conditioned expresses running on this route. The train from Madras will leave on Sundays and Wednesdays and from New Delhi on Sundays and Thursdays.

New Railway Line

807. Dr. P. Srinivasan: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to lay a new railway line from Tirunelveli to Kanyakumari and from Kanyakumari to Trivandrum; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) and (b). Preliminary Engineering and Traffic surveys for the line have been sanctioned and are in progress. The proposed line is however, not included in the Railways' programme of construction during the Third Five Year Plan

Untouchability

808. Shri N. R. Laskar: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Panchayat Samitis have been assigned or directed to detect practice of untouchability in the country-side; and

(b) other activities assigned to Panchayat Samitis in this regard?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) and (b). State Governments and the Union Territories have been requested to issue special instructions to the Panchayati Raj institutions explaining their promotional and education role in the removal of untouchability and ensuring that the Scheduled Caste persons are not subjected to such disabilities.